

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 3722 of 2021

Hemraj Saw & another ... Petitioners

Versus

The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioners : Mr. A. K. Chaturvedi, Advocate

For the State : Mr. Ashok Singh, A.P.P.

Order No. 02

Dated 13th April, 2021

Call for the case diary.

Let this case be listed under the heading 'For Admission' immediately on receipt of the case diary.

(RONGON MUKHOPADHYAY,J.)

MK